

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1431
TO BE ANSWERED ON FEBRUARY 13, 2025**

PROPOSALS FROM MAHARASHTRA FOR HOUSING AND URBAN AFFAIRS

NO. 1431. SHRI ANUP SANJAY DHOTRE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Union Government has received any proposals from the State Government of Maharashtra related to the Housing and Urban Affairs sector;**
- (b) if so, the details thereof indicating the total number of proposals received, approved and pending; and**
- (c) the time by which the Union Government proposes to approve the pending proposals?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation and Urban Transformation (AMRUT) & AMRUT 2.0, Smart Cities Mission (SCM), Swachh Bharat Mission – Urban (SBM-U) & SBM-U 2.0, Pradhan Mantri Awas Yojana-Urban (PMAY-U) & PMAY- U 2.0 and Urban Transport (UT) etc. Details of the proposals received from Government of Maharashtra, approved and pending in this regard under AMRUT, SBM-U, SCM and PMAY-U are given in Annexure.

Annexure as referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 1431 due for reply on 13.02.2025 regarding 'Proposals from Maharashtra for Housing and Urban Affairs'.

Atal Mission for Rejuvenation and Urban Transformation:

Under AMRUT, State Annual Action Plans (SAAPs) worth ₹7,759.32 crore have been approved for the State of Maharashtra. As reported by the State, 208 projects worth ₹8,013.28 crore taken up of which works worth ₹7,543.14 crore have been physically completed. These projects include 43 water supply projects worth ₹4,446.06 crore, 36 sewerage/septage management projects worth ₹3,294.03 crore, one drainage project worth ₹94.06 crore and 128 green spaces & park projects worth ₹179.13 crore.

Under AMRUT 2.0, 286 projects worth ₹30,553.59 crore have been approved by this Ministry in Maharashtra State, which includes 117 water supply projects worth ₹15,831.02 crore, 48 sewerage/septage management projects worth ₹12,992.75 crore, 96 water body rejuvenation projects worth ₹1,540.49 crore and 25 green spaces & park projects worth ₹189.34 crore.

Swachh Bharat Mission – Urban:

Under this Mission, a total of five proposals having project cost of ₹ 6907.44 crores received from the State Govt. of Maharashtra under various components and all the five proposals have been approved for release of centre share of ₹ 2495.40 crores.

Smart Cities Mission (SCM): -

Under this Mission, eight Cities viz., Aurangabad, Kalyan-Dombivali, Nagpur, Nashik, Pimpri-Chinchwad, Pune, Solapur and Thane have been selected from Maharashtra. A total of 348 projects amounting to

₹17,044 crores have been taken, of which 324 projects amounting to ₹15,146 crore have been completed.

Pradhan Mantri Awas Yojana-Urban:-

For the State of Maharashtra, a total of 13.64 lakh houses have been sanctioned, out of which 11.60 lakh have been grounded for construction and 9.33 lakh has been completed/delivered to the beneficiaries so far. The earlier scheme period of 31.03.2022 has since been extended upto 31.12.2025 (except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme) to complete all the houses sanctioned without changing the funding pattern and implementation methodology. Presently, no proposal of the State of Maharashtra is pending under this Mission.